

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

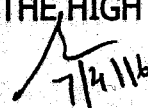
No. 269 /Confdl./2016
II-2-4/2002

Bilaspur, dated the 07 April, 2016

The following officiating/probationary* District Judges of Higher Judicial Service, are hereby, issued certificate of confirmation in terms of sub-rule (5) of Rule 9 of the Chhattisgarh Higher Judicial Service (Recruitment & Conditions of Service) Rules, 2006: -

1. Ku. Saroj Nand Das
2. Shri Santosh Kumar Aditya
3. Shri Sanjeev Kumar Tamak*
4. Shri Khilawan Ram Rigri
5. Ku. Sanghratna Bhatpahari
6. Shri Jaideep Garg*
7. Shri Thomas Ekka
8. Shri Santosh Kumar Tiwari*
9. Shri Shailesh Kumar Ketarap
10. Shri Prafull Sonwani
11. Shri Manvendra Singh*
12. Shri Rajbhan Singh*
13. Shri Mohan Prasad Gupta*

BY ORDER OF THE HIGH COURT


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 270 /Confdl./2016
II-2-4/2002

Bilaspur, dated the 07 April, 2016

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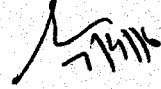
- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship. Contd.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd...2/-

- (8) Private Secretary to Hon'ble Shri Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (11) Private Secretary to Registrar (Vigilance/I. & E./Judicial/Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (12) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (13) Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (14)
 - (i) Ku. Saroj Nand Das, Additional District & Sessions Judge, Khairagarh, Dist. - Rajnandgaon,
 - (ii) Shri Santosh Kumar Aditya, I Additional District & Sessions Judge, Surajpur,
 - (iii) Shri Sanjeev Kumar Tamak, I Additional District & Sessions Judge, Jagdalpur,
 - (iv) Shri Khilawan Ram Rigri, Addl. Judge to the Court of Additional District & Sessions Judge, Ramanujanj, Dist. - Ambikapur,
 - (v) Ku. Sanghratna Bhatpahari, Additional District & Sessions Judge (F.T.C.), Rajnandgaon,
 - (vi) Shri Jaideep Garg, Additional District & Sessions Judge, Kondagaon,
 - (vii) Shri Thomas Ekka, Additional District & Sessions Judge, Katghora, Dist. - Korba,
 - (viii) Shri Santosh Kumar Tiwari, Additional Director-II, Chhattisgarh State Judicial Academy, Bilaspur
 - (ix) Shri Shailesh Kumar Ketarap, Additional District & Sessions Judge, Mungeli, Dist. - Bilaspur,
 - (x) Shri Prafull Sonwani, I Additional District & Sessions Judge, Ambikapur
 - (xi) Shri Manvendra Singh, II Additional District & Sessions Judge, Dantewara,
 - (xii) Shri Rajbhan Singh, Addl. Judge to the Court of Additional District & Session Judge, Kunkuri, Dist. - Jashpur,
 - (xiii) Shri Mohan Prasad Gupta, II Additional District & Sessions Judge, Manendragarh, Dist. - Koriya (Baikunthpur)
- (15) District & Sessions Judge, Balod/ Balod-Bazar/ Bemetara/ Kondagaon/ Surajpur/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Durg/ Raipur/ Janjgir-Champa / Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Raigarh / Rajnandgaon/ Surguja at Ambikapur/ Dhamtari/ Mahasamund/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur) for information.
- (16) Shri Prabhat Kumar Shastri, Legal Advisor to Hon'ble Governor, Raj Bhawan, Raipur and Secretary, Chhattisgarh Nyayadhish Sangh for information.
- (17) Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (18) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (19) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (20) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.

Contd...3/-

- (22) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Confidential/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.), High Court of Chhattisgarh, Bilaspur for information and necessary action.
- ✓ (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (26) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.



(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL